

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 70(Chd)/2017  
along with CA NO.41/2017**

Jaideep Ghai & Anr.

...Petitioners

Versus.

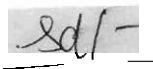
M/s Umesh Developers Pvt. Ltd.

...Respondent.

Present: Ms. Monika Jalota, Advocate for petitioners.  
Mr. Mast Ram, Practising Company Secretary for  
Respondent.

As no time is left, the matter is adjourned to 01.06.2017 for  
arguments

This case was taken up for the first time by this Tribunal on  
23.02.2017 and three months period for disposal of the case would be expiring  
on 22.05.2017. Therefore, a request be submitted to the Hon'ble President,  
NCLT, Principal Bench, New Delhi for seeking extension of time for disposal  
of the case.



(Justice R.P. Nagrath)  
Member (Judicial)

May 16, 2017

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